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SECTION 3, SUB-SECTION (i), DATED  
THE 27th APRIL 2000)  
7 VAISAKHA 1922 SAKA

**GOVERNMENT OF INDIA**  
**MINISTRY OF FINANCE**  
**( DEPARTMENT OF REVENUE )**

New Delhi, the 27th April 2000  
7 Vaisakha 1922 Saka

NOTIFICATION  
N0.29/2900-CUSTOMS( N.T)

G.S.R. ( E ) - In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962 ), the Central Government hereby appoints the Commissioner of Customs, Calcutta to be the Commissioner of Customs (Imports), Mumbai and the Commissioner of Customs (ICD), Tughlakabad, New Delhi for the purpose of adjudicating the Show Cause Notice pertaining to M/s. Paharpur Plastics, Plot No.10, Site IV, Industrial Area, Sahibabad, District Ghaziabad (U.P.) issued vide DRLF.No.50D/1/98-CL, dated the 6th March, 2000 by the Additional Director General, Directorate of Revenue Intelligence, New Delhi.

F.N0.437/7/2000-CUS.IV

(RAJENDRA SINGH)  
UNDER SECRETARY TO THE GOVERNMENT OF INDIA  
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